

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/1939/A

From :- Smt. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Gautam Baruah
Special Judge, CBI, Assam,
Addl. Court No. II,
Chandmani, Guwahati-03

Dated Guwahati the 4th April, 2018.

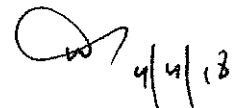
Subj: **Casual Leave, restricted holiday and station leave permission.**

Ref:- Your letter No. SpJ/CBI/Addl.-II/121-2018/186, dtd. 02.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 17.04.2018 and Restricted Holiday on 18.04.2018 along with station leave permission w.e.f. the evening of 12.04.2018 till the evening of 18.04.2018 has been granted/~~rejected~~.

Yours faithfully,


4/4/18

JOINT REGISTRAR (VIGILANCE)


03/04/18